## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 1/59(1)/NCLT/AHM/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

Name of the Company:

Rakesh Agarwal

V/s.

Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 59(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. ISHAN P. SHAH

Advance

Peditioner

2. SHYAM D. MOTWANI

Ad vo cate

Respondent no. 1 to 4

## **ORDER**

Learned Advocate Mr. Ishaan Shah present for Appellant. Learned Advocate Mr. Shyam Motwani i/b Learned Advocate Mr. Pushpadatta Vyas present for Respondents No.1 to 4.

At request of Learned Counsel for Appellant.

List the matter on 08.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 17th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL